

**The Andhra Pradesh Reorganisation (Amendment) Bill, 2023 (*Insertion of new Part XA*)**

**SHRI MARGANI BHARAT (RAJAHMUNDRY):** Sir, I beg to move for leave to introduce a Bill further to amend the Andhra Pradesh Reorganisation Act, 2014.

**माननीय सभापति :** प्रश्न यह है :

?कि आंध्र प्रदेश पुनर्गठन अधिनियम, 2014 का और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति प्रदान की जाए !?

प्रस्ताव स्वीकृत हुआ ।

**SHRI MARGANI BHARAT:** Sir, I introduce the Bill.

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**HON. CHAIRPERSON:** Item No 172, Adv. Dean Kuriakose.

**13.07½ hrs**